

**CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923**

Petition No. 85/GT/2016

Date: 13.11.2017

To,

Tushar Kumar
AGM (EEMG/ MTP)
Patratu Vidyut Utpadan Nigam Limited,
PO – PTPS, Patratu
District – Ramgarh
Jharkhand – 829119

Sir,

Subject: Approval of tariff for Patratu Thermal Power Station (2X195 MW) for the period from date of takeover i.e. 1.4.2016 to 31.3.2019

Ref.: Commission's letter dated 4.7.2017

Reference be made to this office letter dated 4.7.2017 (copy enclosed) wherein you were directed to submit the notification of changes in transfer scheme in the above subject matter. However, it is noticed that the said details have not yet been submitted.

2. You are hereby requested to file the said information by 30.11.2017. No further request for extension of time shall be entertained for any reason whatsoever. The matter shall be listed for hearing during December, 2017, for which separate notices shall be issued.

-Sd/-
B. Sreekumar
Deputy Chief (Law)